

THE HIGH COURT OF MADHYA PRADESH

Writ Petition No.10528/2021

(Sonam Tiwari Vs. State of M.P. and others)

Indore, Dated: 18/06/2021

Heard through video conferencing.

Shri Akash Sharma, learned counsel for the petitioner.

Ms. Bharti Lakkad, learned Panel Lawyer for the respondent/State.

Heard counsel for the parties.

Counsel for the petitioner seeks permission of this Court to withdraw this writ petition with liberty to take recourse of such remedy as is available to the petitioner.

Prayer is allowed.

Writ petition is **dismissed** as withdrawn with the aforesaid liberty.

C.c. as per rules.

(Subodh Abhyankar)
Judge

krjoshi